

CITY CIVIL COURT MUMBAI  
COURT 14 ADDL. SESSION JUDGE  
HHJ. SMT. SONALI P. AGARWAL  
CIVIL CAUSE LIST DATED 28.09.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	4165/09	VIRENDRA C DOSHI AND ANR Vs JAYESH C DOSHI AND ANR	
2	SUIT	7083/02	HEMRAJ LALCHAND Vs MANOJ GITE	

CITY CIVIL COURT MUMBAI  
COURT 14 ADDL. SESSION JUDGE  
HHJ. SMT. SONALI P. AGARWAL  
CIVIL CAUSE LIST DATED 30.09.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	7484/03 C/S 1099/19	M S KAMLA DEVELOPER Vs JAFFERULLAH SHAIKH	

CITY CIVIL COURT MUMBAI  
COURT 14 ADDL. SESSION JUDGE  
HHJ. SMT. SONALI P. AGARWAL  
CIVIL CAUSE LIST DATED 01.10.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	4681/10	SHANTILAL J JAIN Vs JANET NERVIS VAZ	

CITY CIVIL COURT MUMBAI  
COURT 14 ADDL. SESSION JUDGE  
HHJ. SMT. SONALI P. AGARWAL  
CIVIL CAUSE LIST DATED 03.10.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	8913/99	MADHUVAN SECURITIES PVT LTD AND ANR Vs HINDALCO INDUSTRIES LTD AND ORS	
2	SUIT	2794/12	AMOL S PARAB AND ANR Vs PRIYA @ GEETA S PARAB AND 2 ORS	